Annexure – 7 Name of the corporate debtor: Coromandel Agrico Private Limited; Date of commencement of CIRP: 19/04/2022; List of creditors as on: 14/02/2024														
		Name of	the corporate debtor:		rivate Limited; E st of operational c			: 19/04/2022;	List of creditors as	on: 14/02/2024				
				LE		realtors (Gove Amount in₹)	rnment dues)							
Sl. No.	Details of Claimant Details of clair received		Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	
	Department	Government	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	GST Department (Cuttack Circle), Cuttack	Central Government	6,901	6,901	Government Dues	0	0	No	0	0	0	0	0	
2	GST Department (CGST Divison-I), Bathinda	Central Government	3,93,83,537	3,93,83,537	Government Dues	0	0	No	0	0	0	0	0	
3	PF Department	State Government	5,25,61,519	2,71,12,204	Government Dues	0	0	No	0	0	0	0	2,54,49,315	Out of the Tota amount of Rs. 52561519 only Rs.27112204 is admitted and balnce is pending since that claim is recived on 5 Jar 2023
4	GST DEPARTMENT (SIKENDERABAD)	Central Government	6,01,33,839	6,01,33,839	Government Dues	0	0	No	0	0	0	0	0	
	Total		15,20,85,796	12,66,36,481	-	-	-	-	-	-		-	2,54,49,315	-